

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

CPC 36 of 2001
(OA 1241 of 1996)

Date of Order : 24-01-2003

Present : Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

Jay Krishna Maity & Ors.

- VS -

A. Das (Social Justice)

For the Applicants : Mr. R.K. De, Counsel

For the Respondents : Mr. M.S. Banerjee, Counsel

O R D E R

The Ld. Counsel for the respondents submits that the order in the O.A. has been stayed by the Hon'ble Supreme Court. Therefore, till the final decision is taken by the Hon'ble Supreme Court, the CPC cannot be heard. Accordingly, the CPC to go out of list for the time being.


Member (J)


Member (A)

DKN